

Declaration of Assets and Liabilities

Year 2020-2021

I, SANJAY KUMAR RAWAT, Son/Daughter of SHRI RAJ KISHORE RAWAT, aged 45 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	Babli Kumari 55,000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 85,951/- (SBI SB A/c) Rs-85,110(SBI PPF A/c)	Rs. 1,10,566/- (SBI SB A/c) Rs. 17,000/- (FD in Sahara)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs. 24,292/- per annum premium for LIC No. of Policy - 03 S.A.- 5.5 lacks	Rs. 2500/- per month R.D. in Postal SavingRs. 11,158/- per annum premium for LIC	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Passion Year 2007, BR-1AH 0767	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 50 gm. value as on 5.02.2021 Rs.2,45,000/-	Gold 200 gm. Rs. 9,80,000/- Silver 400 gm Rs. 2,92,000/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL.	Home Appl. 50,000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(Signature)

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	West Panchsheel Nagar, Gandhi Lane, Gola Road, Danapur, Patna Khata No. 758 Khesra No. 1143 Thana No. 21 Sq. ft. 868 Value- Rs. 14,25,000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 05-02-2021
(a)	(i) Loans from Banks	SBI, Patna	7,00,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which	PAN- AGQPR7822M	

[Signature]

Income Tax Return filed. Give also Permanent Account Number (PAN)]		
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
(iii) Sales Tax [Only in case of proprietary business]		
(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1290

Gender :- M (M/F)

Date of Birth :- 05 /04 /1975

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

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Name of Employee : Sanjay Kumar Rawat

Designation : Assistant

Department : Bihar Legislative assembly

Place: PATNA

Date: ..08./02/2021

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

